

(a) whether MoDowell and Companies are planning to extend the franchising system traditional in the soft drinks industry to restaurants and have a dozen of the Americanised restaurants serving dressed up fare in all the major cities by end 1985;

(b) if so, whether Government have studied the impact of these spreading out operations of McDowells on the ITDC hotels and restaurants in various parts of the country its outcome and how Government propose to meet this competition; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) M/s. MoDowell through the sister concern, M/s. Phipson & Co., have started a fast-food restaurant in New Delhi. They intend to open two more outlets—in Bombay and Delhi—within next two years, after evaluating the results of their New Delhi restaurant.

(b) and (c) No study about the impact of spreading out operations of MoDowell on ITDC hotels and restaurants has been conducted. However, M/s. MoDowell is providing fast food services while ITDC is operating hotels of economy class to 5-Star deluxe with restaurants offering different cuisine within these hotels. ITDC also operates a few restaurants at Agra, New Delhi, Kosi and Mallapuram. The services provided by ITDC hotels/restaurants and that of the restaurants of MoDowell are not considered comparable.

Recommendations of Wage Revision Committee

4578. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the main recommendations of the Wage Revision Committee during

regime of previous Government regarding promotions and higher grades for ITDC Staff.

(b) the reasons for not giving such promotions and higher grades to the gradners of Kovalam ITDC Hotel;

(c) whether Government propose to take steps to give higher grades to them; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) The main recommendations of the Wage Review Committee were automatic elevation to higher grades on completion of prescribed length of service for a majority of categories of staff including gardners. The Committee also made a provision for promotion through selection to higher grades.

(b) Eligible gardners working in TDC's Kovalam Hotel fulfilling requisite conditions have been placed in higher grades.

(c) and (d) Do not arise.

Construction of New Serais

4579. PROF. NARAIN CHAND PARASHAR : Will the MINISTER OF TOURISM AND CIVIL AVIATION BE PLEASED TO STATE : (a) Whether the Yatri Avas Vikas Samiti has chalked out any plan for the construction of new Serais and the completion of the construction work on the existing projects during the current financial year ;

(b) If so, the details of the projects target for completion and the new works to be taken up or proposed to be taken up for construction during the year 1984—85 State-wise ; and

(c) Whether it would be ensured that all works targeted for completion

during the Sixth Five Year Plan are completed as per schedule ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Yes, Sir.

(b) and (c) Two yatrika projects viz. at Chitrakoot (Madhya Pradesh) and Amarkantak (Madhya Pradesh), have already been completed. Work is in progress at three projects located at Vrindaban (Uttar Pradesh), Kampil (Uttar Pradesh), and Bidar (Karnataka). All efforts are being made to complete these projects in 1984—85, i.e. during the Sixth Plan period.

The new projects which are ready for being taken up for construction during 1984 - 85 are at Karaikal (Pondicherry) and Puri (Orissa).

Procedure for Sanctioning Loan From Different Banks

4580. **SHRI H.N. BAHUGUNA :** Will the Minister of FINANCE be pleased to State :

(a) the total amount of money so far distributed out of Rs. 4500 crores proposed to be distributed by Government ;

(b) the names of the State and the districts in each State and quantum of money distributed and the number of persons who got the money ;

(c) the procedure being followed for sanctioning a loan;

(d) the number of persons who got the loans twice or thrice from different banks ; and

(e) the number of employees of the banks who were murdered for following minimum requirements of procedures laid down for sanctioning loans ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Hon'ble Member is presumably referring to the Integrated Rural Development Programme (IRDP) for the benefit of families below poverty line, which

aims at assisting 1.5 crore families during the Sixth Plan Period with an outlay of Rs. 1500 crores as subsidy and Rs. 3000 cores as loans from banks. According to provisional figures the total loan and subsidy disbursed under the programme during the first four years of the Sixth Plan period has been of the order of Rs. 3432 crore.

(b) Available information regarding Statewise amount of term credit mobilised, subsidy and number of beneficiaries assisted is given in Annexe. District-wise break up of this information is not being-maintained at the Central level.

(c) The beneficiaries under the programme are identified by State Governments' agencies, which also match the viable schemes for the area with the beneficiaries and prepare applications for financial assistance for consideration by banks. After sanction of the applications by banks, concerned District Rural Development Agency takes action to release the subsidy. As far as possible the disbursal of the loan and subsidy is made to the approved supplier of the asset with the concurrence of the beneficiary to ensure proper utilisation of loan.

(d) Banks finance productive and economically viable projects and there is no bar on a person borrowing more than once from banks. However, for beneficiaries under IRDP, there is a ceiling on maximum amount of subsidy that can be availed by a family. Specific instances of violation of this criteria may be brought to the notice of the Government for enquiry and appropriate action.

(e) The Hon'ble Member is presumably referring to the unfortunate incident in which Shri Perumal, an unemployed youth, stabbed an Agricultural Field Officer of Keelalathur branch of Central Bank of India on 28-6-84 since the said branch had not entertained his loan application. The incident cannot be said to have been caused due to the minimum procedures being followed by banks. Government is not aware of any incident in which any bank employee was killed for following minimum requirements of procedure laid down for sanctioning loans.